



NATIONAL GREEN TRIBUNAL  
PRINCIPAL BENCH  
NEW DELHI

राष्ट्रीय हरित अधिकरण  
प्रधान न्यायापीठ, नई दिल्ली  
NATIONAL GREEN TRIBUNAL  
PRINCIPAL BENCH  
New Delhi

File No. : NGT/PB/256/2014/704  
Dated : 30<sup>th</sup> May, 2014

**ORDER**

WHEREAS, in exercise of powers conferred by sub-section (3) of Section 4 of the National Green Tribunal Act, 2010 (19<sup>th</sup> of 2010), the Central Government has specified Bhopal as the ordinary place of sitting of the National Green Tribunal, Central Zone Bench which shall exercise jurisdiction in the area/territorial jurisdiction of Madhya Pradesh, Rajasthan and Chhattisgarh vide Notification No. S.O. 1908 (E) dated 17.08.2011.

WHEREAS, in exercise of powers conferred under Clause (d) of sub-section (4) of Section 4 of the National Green Tribunal Act, 2010 read with Rule 3, Rule 4 & Rule 6 of the National Green Tribunal (Practices and Procedure) Rules, 2011, the Chairperson, National Green Tribunal may direct to have sitting of the National Green Tribunal at any place, other than the place at which it ordinarily sits, falling within its jurisdiction, and may prescribe circuit procedure in that regard.

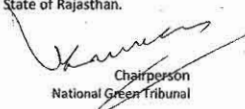
WHEREAS, there is only one NGT, Central Zone Bench at Bhopal, which, in addition of its own sitting, cannot hold a Circuit Bench sitting.

Now, therefore, pursuant to the above Rules/orders/provisions and other enabling powers, special bench for the sitting of the Circuit Bench of the Central Zone Bench of the National Green Tribunal, comprising:-

Hon'ble Mr. Justice Swatanter Kumar  
Hon'ble Mr. Justice M.S. Nambiar  
Hon'ble Dr. G.K. Pandey  
Hon'ble Dr. R.C. Trivedi

Chairperson  
Judicial Member  
Expert Member  
Expert Member

is constituted, which will hold its sitting at Jodhpur (High Court of Rajasthan at Jodhpur) on 10<sup>th</sup> & 11<sup>th</sup> July, 2014 to hear and deal with the cases pertaining to the State of Rajasthan.

  
Chairperson  
National Green Tribunal